

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.04.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1664 of 2023 in I.A. No. _____ of 2023 in Comp. App. (AT) (Ins) No. 426 of 2020	Telangana State Tourism Corporation Ltd. Vs. NCC Ltd. & Ors.	Manoj Kr. Koyalkar

Copy to: -

- 1. Notice Board**
- 2. Website: wwaw.nclat.nic.in**

By order
-sd/-
Assistant Registrar